

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 119**

**CP/74(CH)2022**

**IN THE MATTER OF:**

**Jocund Foods Private Limited**

...

**Appellant**

**Versus**

**Registrar of Companies Punjab & ...  
Chandigarh**

**Respondent**

**Under Section: 252(3), CA 2013**

**Order delivered on 16.02.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 19.04.2024.

Sd/-  
**Court Officer**